

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.215 - CP 85 of 2019
With
ITEM No 216- IA 45 of 2019
ITEM No 217- IA 561 of 2019
ITEM No 218- IA 114 of 2020
ITEM No 219- IA 838 of 2020

Proceedings under Section 241-242 & 246 of Co.Act,2013

IN THE MATTER OF:

Harshavardhan Singh & Anr

.....**Applicant**

V/s

Manpasand Beverages Ltd & Ors

.....**Respondent**

Order delivered on: 25/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Jaimin Dave, Adv. a/w.

Mr. Priyank Dave, Adv.

ORDER

Due to paucity of time, as the Member (J) is holding Special Bench in post lunch session, adjourned for hearing on 23.11.2023.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)